

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

31. C.P.(CAA)/1908/MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.09.2018**

NAME OF THE PARTIES: Hi-Class Buildcon Pvt. Ltd.

SECTION 230-232 OF COMPANIES ACT, COMPANIES ACT 2013.

ORDER

31. C.P.(CAA)/1908/MB/2018)

Application allowed vide separate order.

SD/-

V. NALLASENAPATHY
Member (Technical)

/SA/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)